

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b) The Prime Minister had an informal meeting with the Chief Ministers on April 18, 1969 to discuss the major issues in connection with the Fourth Plan and economic matters in general. It was not intended to take any specific decisions in this meeting.

191. [Transferred to the 9th May, 1969.]

**CENTRE'S SURVEY AND EXCAVATION WORK**

192. SARDAR D. K. JADHAV: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) the facilities provided by the Central Government for survey and excavation work in the various places of archaeological importance in Madhya Pradesh;

(b) the steps so far taken by Government in regard to several ancient and historical places in Madhya Pradesh, the survey of which is yet to be undertaken;

(c) the names of various places of archaeological importance in Madhya Pradesh which have been excavated during the last five years with necessary monetary provisions made for each of them;

(d) the number of temples and other historical monuments in Madhya Pradesh, which have been chemically treated during the last five years; and

(e) what are the various archaeological works proposed to be taken up during the Fourth Five Year Plan period by the Central Government?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRIMATI AHANARA JAIPAL SINGH): (a) The Central Government had given

financial and technical assistance to the University of Saugar for excavation work at Tripuri and Eran.

(b) The Archaeological Survey of India has undertaken a village to village survey of antiquities in Madhya Pradesh. Under this scheme, Districts East-Nimar, Hoshangabad Indore, Gwalior, Jabalpur and Bilaspur have so far been surveyed.

Rs.

(c) 1964-65 Ujjain & Besnagar	10,000	1965-66
Besnagar		9,446
1966-67 Besnagar		6,845

(d) 14 viz.:

(i) Teli ka Mandhir, Fort Gwalior.

(ii) Yashodharman's Pillar, Mand-sor.

(iii) Man Singh's Palaces, Fort Gwalior.

(iv) Vishnu Temple, Janjgir.

(v) Group of temples, Khajuraho.

(vi) Rock cut cave, Bagh.

(vii) Greater Sas Bahu Temple, Fort Gwalior.

(viii) Railings and Gateways, San-chi.

(ix) Sculptures in Udaigiri caves.

(x) Atta-Khamba, Gayarspur.

(xi) Rock paintings, Adamgarh caves at Hoshangabad.

(xii) Sas Bahu temple at Gwalior.

(xiii) Dorothy Deep Cave paintings, Panchmarhi.

(xiv) Bania Baria cave paintings at Panchmarhi.

(e) The following schemes will be continued during the Fourth Five Year Plan period: —

(i) Village to village survey of antiquities.

(ii) Survey Plan of monuments. Besides, preservation of monuments in the Madhya Pradesh State will be undertaken, particularly of Kha-juraho temple, Maladevi Temple at Gyaraspur, Stupas at Sanchi, and caves at Udaigiri.

**GOVERNMENT REPRESENTATIVES ON THE  
DIRECTORATE OF SINDHU RESETTLEMENT  
CORPORATION**

193. SHRI JAIRAMDAS DAU-  
LATRAM: Will the Minister of  
PARLIAMENTARY AFFAIRS  
AND SHIPPING AND TRANS-  
PORT be pleased to state the number  
of Government representatives on the  
Directorate of the Sindhu Resettlement  
Corporation of Gandhidham in which  
the Government holds Rs. 50 lakhs  
worth of shares and the number of  
meetings of the Board of Directors at-  
tended by each of them during each  
of the last five years?

THE DEPUTY MINISTER IN THE  
DEPARTMENT OF PARLIAMENTARY  
AFFAIRS AND IN THE MINISTRY OF  
SHIPPING AND TRANSPORT (SARDAR  
IQBAL SINGH): There are four Government  
Directors on the Board of Directors of the  
Sindhu Resettlement Corporation Ltd.,  
Adipur. The information about the number of  
meetings held and number attended by the  
Government Directors is being collected and  
will be laid on the Table of the Sabha.

**ROLE OF C.R.P. DURING AGITATIONS IN  
STATES**

194. SHRI A. P. CHATTERJEE:  
Will the Minister of HOME AFFAIRS  
be pleased to state:

(a) the extent of loss of Central  
Government property during the Shiv

Sena agitation in Bombay and Telen-gana  
agitation in Andhra Pradesh; and

(b) what has been the role of the Central  
Reserve Police in the protection of the Union  
property during these agitations?

THE DEPUTY MINISTER IN THE  
MINISTRY OF HOME AFFAIRS (SHRI K.  
S. RAMASWAMY): (a) and (b) Facts are  
being ascertained.

**POLICE FIRING AT DURGAPUR**

195. SHRI A. P. CHATTERJEE: Will the  
Minister of HOME AFFAIRS be pleased to  
state:

(a) what are the different types of  
Centrally-controlled forces stationed in West  
Bengal.

(b) whether the firing in Durgapur in  
March last was done by the Uttar Pradesh  
Armed Constabulary;

(c) if so, in what circumstances they were  
deployed there and under whose orders; and

(d) if the answer to part (b) above be in the  
negative, what forces fired in the  
Administrative Building of Durgapur Steel  
Plant?

THE MINISTER OF STATE IN THE  
MINISTRY OF HOME AFFAIRS (SHRI  
VIDYA CHARAN SHUKLA): (a) Units of  
the C.R.P. and the B.S.F., among other  
Centrally-controlled forces, are stationed in  
West Bengal.

(b) Yes, Sir.

(c) The UP PAC companies were initially  
deputed to West Bengal at the instance of the  
State Government. Later they were posted at  
the Durgapur Steel Plant at the request of the  
Ministry of Steel.

(d) Does not arise.